

Statement 7: Financing of Gross Fiscal Deficit – As per cent to Total – 2008-09 (Accounts)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	73.8	-3.2	-0.1	3.3	4.7	2.2	-14.6	2.6	-13.1	10.8	33.6	100.0
2. Bihar	149.9	-11.1	21.1	18.0	5.8	11.7	-27.5	-3.8	-8.8	-8.5	-46.6	100.0
3. Chhattisgarh	-14.9	9.2	-0.3	0.6	7.2	26.0	2.9	-9.5	7.9	-4.7	75.6	100.0
4. Goa	49.7	-2.8	3.4	0.1	20.5	7.9	13.1	-4.5	-	10.7	2.0	100.0
5. Gujarat	73.0	-3.2	-0.7	8.1	3.1	3.7	7.6	6.3	-0.2	-3.7	5.9	100.0
6. Haryana	38.2	-0.7	-1.2	2.8	5.4	-0.1	3.3	0.5	-0.4	0.6	51.7	100.0
7. Jharkhand	11.3	-4.4	11.6	5.6	6.9	-	4.1	0.3	3.0	3.2	58.4	100.0
8. Karnataka	75.4	1.5	-1.9	3.0	13.5	21.3	17.8	11.1	-0.6	-0.1	-41.1	100.0
9. Kerala	75.3	7.5	-1.6	3.5	40.8	-	2.1	-1.4	0.4	-0.5	-26.1	100.0
10. Madhya Pradesh	89.3	16.0	-2.8	12.2	4.6	0.3	5.3	-0.9	1.4	-11.0	-14.3	100.0
11. Maharashtra	121.2	-0.2	3.1	3.7	5.7	1.4	8.9	22.5	0.3	-2.4	-64.1	100.0
12. Orissa	-200.7	22.2	19.8	81.4	137.3	-15.6	172.6	-4.0	-0.3	-12.8	-100.1	100.0
13. Punjab	85.8	1.6	-6.0	-10.7	10.8	5.4	9.6	-2.6	-0.2	-1.9	8.2	100.0
14. Rajasthan	74.5	-0.9	-6.2	6.0	20.2	1.3	5.0	0.6	0.3	-1.0	0.4	100.0
15. Tamil Nadu	102.9	8.5	-2.0	6.5	6.8	9.5	18.4	2.3	0.9	-3.2	-50.5	100.0
16. Uttar Pradesh	50.2	-3.8	2.1	2.8	14.4	13.5	-12.3	4.7	0.4	-1.8	29.9	100.0
17. West Bengal	85.1	-2.6	2.1	-0.2	2.6	-0.9	9.1	2.3	2.0	-2.3	2.7	100.0
II. Special Category												
1. Arunachal Pradesh	7.9	-1.1	6.1	25.7	23.8	-	46.4	841.6	-0.5	-15.4	-834.3	100.0
2. Assam	-143.2	4.9	-1.2	-11.8	-27.7	7.8	-2.2	-11.5	-7.0	2.3	289.7	100.0
3. Himachal Pradesh	76.9	-1.9	2.6	4.2	22.6	7.2	9.5	2.4	-0.9	-22.0	-0.7	100.0
4. Jammu and Kashmir	54.4	-4.6	19.5	15.7	25.0	8.4	-14.1	4.5	-	-7.2	-1.5	100.0
5. Manipur	139.8	-110.6	92.0	0.6	24.1	-3.8	38.6	53.8	-22.2	-27.7	-84.6	100.0
6. Meghalaya	42.8	-12.3	1.3	6.9	10.5	-	53.5	13.4	3.6	-3.5	-16.3	100.0
7. Mizoram	31.4	-12.8	-2.6	-1.8	199.3	1.1	40.0	-158.0	-76.3	-4.2	83.9	100.0
8. Nagaland	107.3	-6.2	-0.7	11.2	8.9	-	62.7	-31.2	-37.1	19.5	-34.3	100.0
9. Sikkim	106.0	-5.8	-0.9	15.2	12.5	1.1	9.9	-2.3	21.0	-2.9	-53.8	100.0
10. Tripura	28.9	-9.6	-6.9	7.3	25.0	5.3	19.6	-3.9	1.4	-2.1	35.1	100.0
11. Uttarakhand	47.9	-1.0	6.6	7.2	28.8	5.6	3.3	-18.0	-12.9	-4.7	37.2	100.0
All States	77.3	-0.6	1.1	4.2	11.6	5.6	3.4	6.5	-1.1	-1.5	-6.7	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	-	1.5	-	-	-	-	-	-	-	98.5	100.0
2. Puducherry	-	-4.3	-3.3	-	11.0	3.2	7.3	35.1	-	94.5	-43.5	100.0

'-': Nil/Negligible.

RE : Revised Estimates.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.